1	2	3	4	5	6	7	8
3.	Deendayal Disabled Rehabilitation Scheme	70.00	70,25	70.00	64.76	76.00	61.56
4.	Scheme of Grant- in-Aid to Voluntary organisation working for Scheduled Castes	36.00	8.17	36.00	21.50	35.00	11.23
5.	Assistance to Disabled Persons for Purchase/fitting of Aids and Appliances	70.00	49.08	79.00	60.23	79.00	67.35
6.	Integrated Programme for Older Persons	22.00	16.12	22.00	17.72	22.00	19.72

## School going children of scavengers

2232. SHRI R.C. SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the Report of the National Commission on Safai Karamcharis recommended for identification of school going children of scavengers;
  - (b) if so, the details of children identified by various States, State-wise; and
- (c) the measures taken by Union and State Governments to increase the scholarships to children of Safai Karamcharis?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Yes, Sir.

- (b) and (c) The Ministry implements a 'Centrally Sponsored Scheme of Pre-Matric Scholarships to the Children of those engaged in Unclear Occupations' under which financial assistance is provided to children of those engaged in the following occupations for pursuing education upto Class X:
  - Scavengers engaged in manual cleaning/carrying of human excreta, or cleaning of manholes and open drains.
  - Sweepers having traditional link with scavenging.
  - tanners;
  - flayers; and

 beneficiaries covered under the Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS), born before the rehabilitation of their parent/guardian under SRMS.

This is an open-ended Scheme without any cap on the number of children to be covered in a year. During 2008-09, 6.18 lakh beneficiaries were covered under the Scheme and the anticipated coverage during 2009-10 is 7.01 lakhs.

## Deen Dayal Upadhyay Scheme in Tamil Nadu

2233. SHRI S. ANBALAGAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount allocated to the State of Tamil Nadu under Deen Dayal Upadhyay Scheme during each of the last three years;
  - (b) the number of special schools being run in the State with the help of the scheme;
- (c) the number of differently abled children benefited by the scheme during the last three years, district-wise;
  - (d) whether more funds are likely to be allocated for the State under the scheme; and
  - (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Under the Deen Dayal Disabled Rehabilitation Scheme, funds for Persons with Disabilities are not allocated to State Governments. Funds are provided to the non-governmental organizations working for the welfare of persons with disabilities.

- (b) 27 special schools are being run in Tamil Nadu through financial assistance under the Deen Dayal Disabled Rehabilitation Scheme.
- (c) A Statement indicating the number of differently abled children benefited under the special schools assisted under the scheme during the last three years is given in the Statement (See below).
- (d) and (e) The budgetary allocation under the Scheme has been enhanced from Rs. 76.00 crore for the year 2009-10 to Rs. 120.00 crore for the financial year 2010-11. Accordingly, more funds are likely to be released to non-governmental organizations working for the welfare of persons with disabilities in various State/UTs, including Tamil Nadu, under the Scheme.

## Statement

Number of differently abled children benefited under the special schools assisted under the scheme during the last three years, district-wise

lame of the District	2007-08	2008-09	2009-10	
1	2	3	4	
Chennai	2973	3438	2511	